

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1187
ANSWERED ON:30.11.2005
ALLEGED MISBEHAVIOUR WITH DIPLOMAT'S SPOUSE
Rawat Shri Kamla Prasad

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether an industrialist of Bangladesh allegedly detained and misbehaved with the Spouse of an Indian diplomat as reported in The Times of India dated September 18, 2005.
- (b) if so, the details in this regard.
- (c) whether the matter has been taken up with the concerned authorities.
- (d) if so, the outcome thereof, and
- (e) the steps proposed to be taken to avoid such incidents in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- a) & b) On September 15th 2005, a vehicle of the High Commission of India, Dhaka with diplomatic plates, in which spouse of Acting High Commissioner was traveling was blocked and confined by a group of people on a public road in Dhaka. Several persons, including some armed with automatic assault weapons, thereafter assaulted the Mission's vehicle, used abusive language against the spouse of the Acting High Commissioner and forcibly detained the chauffeur and the vehicle.
- c) The High Commission filed a complaint against the incident with the police. The issue was also taken up with the Acting High Commissioner of Bangladesh in New Delhi and the Government of Bangladesh in Dhaka, where our shock and serious concern at the incident was conveyed. The Government of Bangladesh was also urged to take necessary action in the matter.
- d) In a public statement, a senior official of the Foreign Ministry, Government of Bangladesh termed the incident as `unfortunate` and assured that all protection would be given to `foreign diplomats`.
- e) Government have directed all personnel posted in Indian missions abroad, especially in sensitive stations, to exercise due care and to remain alert at all times.